

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 5, 2004

No. 141 /DR(S)/2004

On reversion to the regular line Sri **Aditya Prakash Sharma**, Officer on Special Duty, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow to be District & Sessions Judge, Mau vice Sri Vinai Kumar Jaiswal.

No. 142 /DR(S)/2004

Sri **Vinai Kumar Jaiswal**, District & Sessions Judge, Mau to be District & Sessions Judge, Jaunpur vice Sri Kashi Prasad Misra.

No. 143 /DR(S)/2004

Sri **Kashi Prasad Misra**, District & Sessions Judge, Jaunpur to be District & Sessions Judge, Mathura vice Sri Munendra Kumar Mittal.

No. 144 /DR(S)/2004

Sri **Munendra Kumar Mittal**, District & Sessions Judge, Mathura to be Chairman, Trade Tax Tribunal, Lucknow.

No. 145 /DR(S)/2004

On reversion to the regular line Sri **Subodh Kumar Bhatt**, Officer on Special Duty, High Court of Judicature at Allahabad to be District & Sessions Judge, Ghazipur vice Sri Hari Prasad Tripathi.

No. 146 /DR(S)/2004

Sri **Hari Prasad Tripathi**, District & Sessions Judge, Ghazipur to be District & Sessions Judge, Varanasi in the vacant court.

No. 147 /DR(S)/2004

On reversion to the regular line Sri **Ashok Kumar Roopanwal**, Officer on Special Duty, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow to be District & Sessions Judge, Budaun vice Sri Ravindra Nath Misra.

No. 148 /DR(S)/2004

Sri **Ravindra Nath Misra**, District & Sessions Judge, Budaun to be District & Sessions Judge, Aligarh in the vacant court.

BY ORDER OF THE COURT.

Sd/-

**O.N.KHANDELWAL
REGISTRAR GENERAL**

No. 94 /DR(S)/2004 Dated: Allahabad : April 5, 2004

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.

2. Pramukh Sachiv, Nyaya Vibhag, U.P. Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan, Annexe, Lucknow.
4. The Joint Secretary, Law and Joint Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 House Avenue, Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow, (Information available on E-mail).
6. The Joint Director (Treasuries), Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad, (Information available on E-mail).
8. S/sri
 - (i) Ravindra Nath Misra, District & Sessions Judge, Budaun.
 - (ii) Ashok Kumar Roopanwal, Officer on Special Duty, High Court, Lucknow Bench, Lucknow.
 - (iii) Hari Prasad Tripathi, District & Sessions Judge, Ghazipur.
 - (iv) Subodh Kumar Bhatt, Officer on Special Duty, High Court, Allahabad.
 - (v) Munendra Kumar Mittal, District & Sessions Judge, Mathura.
 - (vi) Kashi Prasad Misra, District & Sessions Judge, Jaunpur.
 - (vii) Vinai Kumar Jaiswal, District & Sessions Judge, Mau.
 - (viii) Aditya Prakash Sharma, Officer on Special Duty, High Court, Lucknow Bench, Lucknow.

You shall hand over charge of your present post and shall proceed to take over charge of your new postings immediately.

The certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court Allahabad forthwith.

9. The Registrar, High Court, Lucknow Bench, Lucknow, with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordship's kind perusal, (Information available on E-mail).

Above mentioned officers shall hand over charge of their present post and take over charge of their postings immediately.

The certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court Allahabad forthwith.

10. The publication Secretary, U.P., Judicial Services Association office, A-1, River Bank, Judges Colony, Lucknow.
11. The Joint Registrar (Confidential), High Court, Allahabad.
12. The Officer On Special Duty (Computer), High Court, Allahabad.
13. The Joint Registrar (Budget), High Court, Allahabad..
14. The Deputy Registrar(G), High Court, Allahabad.
15. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
16. The Section Officer (Admin. - C) Section, High Court, Allahabad.
17. The Director, Printing and Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordship's kind perusal, (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(A.K.VARMA)
DEPUTY REGISTRAR**